

At the following places plans for the provision of quarters are under consideration for sanction during this year—

<i>Name of Place</i>	<i>No of quarters</i>
1 Vishakhapatnam	8
2 Vijayawada	86
3. Ongole	2
4 Jagzayyapeta	2
5 Sulerpeta	2
6 Fluru	1
7 Guntakal	8
3 Gudivada	1

Telegraph Offices in Andhra

1216. **Shri M V Krishna Rao**: Will the Minister of Transport and Communications be pleased to state the names of places where telegraph facilities are proposed to be provided in Andhra Pradesh during 1959-60?

The Minister of Transport and Communications (Shri S. K. Patil): A statement is laid on the Table [See Appendix II, annexure No 115]

Wireless Stations for Laccadive Islands

1217. **Shri Nallakoya**. Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No 2196 on the 20th March, 1959 and state

(a) the present position in regard to the installation of wireless stations in the Laccadive Islands of Androth, Kaverathi and Amindivi, and

(b) how long it will take to complete the work?

The Minister of Transport and Communications (Shri S. K. Patil): (a) and (b) The decision has been taken to open wireless stations at Androth, Kaverathi and Amindivi. Estimates have been sanctioned and equipment required for installation obtained. Action is also being taken to call for volunteers for manning these stations. It is expected to open the stations by the end of the year

(c) Does not arise

Poultry Development in Andhra

1218. **Shri M. V. Krishna Rao**: Will the Minister of Food and Agriculture be pleased to state the amount given to Andhra Pradesh during 1959-60 so far for poultry development?

The Minister of Food and Agriculture (Shri A. P. Jain): Central assistance amounting to Rs 11.49 lakhs has been approved for allotment to Andhra Pradesh in 1959-60 for development of Animal Husbandry including sheep, wool and poultry development. This amount includes provision for the establishment of poultry extension-cum-development centres under the Second Five Year Plan. The exact amount to be allotted for the purpose has been left to the discretion of the State Government.

Recognition of Unions

1219. **Shri Ram Krishan Gupta** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No 1307 on the 4th March, 1959 and state the nature of the decision taken for the implementation of decisions of the 15th and 16th Sessions of the Indian Labour Conference held in July, 1957 and May, 1958 regarding recognition of Unions?

The Deputy Minister of Railways (Shri Shahnawaz Khan): The criteria for recognition of Unions as approved by the 16th session of the Indian Labour Conference are not being adopted. The procedure that is already in force on the Railways for recognition of trade unions is working smoothly.

Ribbon Development alongside National Highways

1220 { **Shri Subodh Hansda**:
Shri S. C. Samanta:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the views of the State Governments for proposed legislation for restriction of Ribbon Development